

Status of pending petitions as on 31.8.2009					
Sl. No.	Petition No.	Date of Filing	Filed by	Subject	Status
1	96/2002	13.9.2002	NTPC	Tariff for Farakka STPS from 1.4.2000 to 31.3.2001.	I.A.No. 21/2009 heard on 28.7.2009. Order reserved.
2	128/2002	7.11. 2002	NTPC	Tariff of NCTPS Dadri for the period from 1.4.1998 to 31.3.2001.	I.A. No. 20/2009 heard on 28.7.2009. Order reserved
3	21/2004	24.2. 2004	DLF	Grant of electricity trading licence	Heard on 21.7.2009. Order reserved.
4	26/2004	9.3. 2004	NVVNL	Grant of inter-state trading licence.	Heard on 21.7.2009. Order reserved.
5	28/2004	11.3. 2004	CECL	Grant of inter-state trading licence.	Heard on 21.7.2009. Order reserved.
6	31/2004	23.3. 2004	GEL	Grant of inter-state trading licence	Heard on 21.7.2009. Order reserved.
7	7/2005	24.1. 2005	SKPCL	Grant of licence for inter state trading in electricity.	Heard on 21.7.2009. Order reserved.
8	14/2005	11.2. 2005	MEL	Grant of licence for inter state trading in electricity.	Heard on 21.7.2009. Order reserved.
9	16/2005	15.2. 2005	SPCPL	Grant of licence for inter state trading in electricity.	Heard on 21.7.2009. Order reserved.
10	76/2006	10.8. 2006	METPL	Application for grant of inter-state trading licence to Malaxmi Energy Trading Private Limited.	Heard on 21.7.2009. Order reserved.
11	83/2006	30.8. 2006	PGCIL	Determination of transmission tariff for Loktak transmission system in North Eastern Region for the period from 1.4.2006 to 31.3.2009	Heard on 28.5.2009. Order reserved.
12	87/2006	30.8. 2006	PGCIL	Determination of transmission tariff for transmission system associated with Kathalguri Gas Based combined cycle project in North Eastern Region for the period from 1.4.2004 to 31.3.2009.	Heard on 28.5.2009. Order reserved.
13	143/2006	27.11.2006	IPGCL	Petition under section 79 (1) (f) of the Electricity Act, 2003	Listed for hearing on 17.9.2009.
14	60/2007	27.4.2007	KPDPL	Application for grant of Inter-State trading licence in electricity to Kalyani Power Development Private Limited.	Heard on 21.7.2009. Order reserved.
15	78/2007	1.6.2007	VVL	Application for grant of inter-State trading licence in electricity to Vandana Vidyut Ltd., Raipur	Heard on 21.7.2009. Order reserved.
16	86/2007	3.7.2007	MPPTCL	Review of order dated 23.11.2006 in Petition No. 120/2005-determination of tariff for Kahalgaon STPS for the period from 1.4.2004 to 31.3.2009.	Heard on 30.7.2009 along with I.A.No. 26/2007. Order reserved.
18	92/2007	25.7.2007	PGCIL	Approval of incentive based on availability of transmission system in Eastern Region for the period 2006-07	Heard on 28.5.2009. Order reserved.
19	121/2007	28.9.2007	PGCIL	Revision of tariff for the block years 2001-04 and 2004-09 in terms of the interpretation of tariff regulations by Appellate Tribunal for Electricity. Misc petition under section 64 (5) and 79 of the Electricity Act, 2003 read with regulations 110,11,and 113 of the CERC (Conduct of Business) Regulations, 1999	The application has been adjourned sine die, with liberty to the applicant to get the application revived after decision of the Supreme Court in the appeals pending.

20	131/2007	1.11.2007	Suo-motu	Default in payment of Unscheduled Interchanges (UI) charges for the energy drawn in excess of her drawal schedule (UP)	During the hearing on 28.4.2009, the Commission directed that the proceedings be held in abeyance and shall be reviewed in the light of the orders made by Hon`ble High Court of Judicature of Allahabad in proceedings pending before that Court.
21	161/2007	12.12.2007	PGCIL	Approval of incentive based on availability of transmission system of Northern Region for the year 2006-07.	Heard on 14.7.2009. Order reserved.
22	5/2008	18.1.2008	BPCPL	Application for the grant of inter-state trading licence in electricity to Basis point Commodities Private Limited	Heard on 21.7.2009. Order reserved.
23	64/2008	5.5.2008	GETCL	Fixation of and adjudication on the transmission charges of Gujarat transmission system used for transmission of the power from the State of Gujarat to Union Territory of Diu and Daman under Sections 62 and 79 of the Electricity Act 2003	Heard on 19.5.2009. Order reserved.
24	71/2008	20.6.2008	REPL	Application for grant of inter-State trading licence in electricity to Righill Electrics Pvt. Ltd., Bhopal	Heard on 21.7.2009. Order reserved.
25	77/2008	1.7.2008	PGCIL	Approval of incentive based on availability of transmission system of North Eastern Region for the year 2007-08	Heard on 28.5.2009. Order reserved.
26	91/2008	6.8.2008	PGCIL	Approval of incentive based on availability of transmission system of Western Region for the year 2007-08.	Heard on 19.5.2009. Order reserved.
27	95/2008	28.9.2008	Adani	Request for facilitating trading of electricity from Basochhu HEP in Bhutan	As per order dated 9.1.2009, the application is to be processed after receipt of the applicant response to the directions given by the Commission and also the views of the Central Government. The petition has accordingly been kept pending.
28	97/2008	3.9.2008	NTPC	Determination of impact of liabilities discharged and additional capital expenditure incurred on the fixed charges for the year 2005-06 in respect of Rihand Super Thermal Power Station.	Heard on 28.7.2009. Order reserved.
29	98/2008	4.9.2008	PGCIL	Approval of incentive based on availability of transmission system of Eastern Region for the year 2007-08.	Heard on 28.5.2009. Order reserved.
30	100/2008	11.9.2008	NTPC	Review of the order dated 22.7.2008 in Petition No. 32/2007 for approval of revised fixed charges after considering the impact of additional capital expenditure incurred during 2004-05 and 2005-06 for Farraka Super Thermal Power Station (1600 MW).	Listed for hearing on 20.8.2009. Order reserved.
31	102/2008	15.9.2008	PGCIL	Approval of incentive based on availability of transmission system of Northern Region for the year 2007-08.	Listed for hearing on 14.7.2009. Order reserved.

32	120/2008	31.10.2008	IEXL	Review of the order dated 19.9.2008 in I.A.No. 22/2008 in Petition No. 38/2007-Application for grant of permission to Indian Energy Exchange Ltd. for setting of power exchange.	Heard on 16.6.2009. Order reserved. I.A.No. 28/2009 heard on 6.8.2009.
33	155/2008	5.12.2008	DVC	Approval of tariff for Mejia Thermal Power Units 5 & 6 (2x250MW=500MW) from the respective dates of their commercial operation	Heard on 16.6.2009. Order reserved.
34	156/2008	5.12.2008	RETL	Petition under Sections 142, 146 and 149 of the Electricity Act, 2003	The proceedings are held in abeyance for the present and may be reviewed in the light of the further proceeding before the Hon`ble High Court of Karnataka.
35	166/2008	31.12.2008	PXIL	Permission to introduce further contracts in Power Exchange India Limited.	Heard on 16.6.2009. Order reserved. I.A.No. 29/2009 heard on 6.8.2009.
36	7/2009	1.1.2009	NTPC	Review of the order dated 20.11.2008 in Petition No. 48/2007-Approval of revised fixed charges for the period 2004-09, after considering the impact of additional capital expenditure incurred during 2004-05 and 2005-06 for Korba Super Thermal Power Station (2100MW)	Heard on 14.5.2009. Order reserved.
37	8/2009	7.1.2009	Suo-motu	Default in payment of Unscheduled Interchanges (UI) charges for the energy drawn in excess of the drawl schedule by the Uttaranchal Power Corporation Limited, Dehradun	Heard on 16.4.2009. Order reserved
38	9/2009	9.1.2009	MMPTCL	Payment of interest on the excess amount recovered as per order dated 23.10.2000 and order dated 30.9.2008 in Petition No. 10/2000 and order dated 23.3.2007 in Petition No. 6/2004 in respect of wheeling charges payable to Gridco for wheeling of Cetnral Sector Power from NTPC power station s in Eastern Region through their system to MPSEB/MP Power Trading Company Ltd.-Dispute resolution under Section 79 (1) (f) read with Section 142 of the Electricity Act, 2003.	Listed for hearing on 8.9.2009
39	11/2009	12.1.2009	NLC	Seeking revision of fixed charges on account of additional capital expenditure incurred during the period 2007-08 and for NLC-TPS II Stage I (630 MW) and Stage-II (840 MW)	Listed for hearing on 15.9.2009
40	12/2009	12.1.2009	NLC	Combining Stage I (3x210 MW) and Stage-II (4x210MW) of NLC-Thermal Power Station-II generating station for the limited purpose of scheduling and UI computation and also considering special treatment of Mines load in case of generating station owned by NLC.	Heard on 20.5.2009. Order reserved.
41	13/2009	12.1.2009	NLC	Seeking revision of fixed charges on account of additional capital expenditure incurred during the period 2007-08 and projected additions of 2008-09 for NLC-TPS-I (600 MW)	Listed for hearing on 17.9.2009
42	14/2009	12.1.2009	NLC	Seeking revision of fixed charges on account of additional capital expenditure incurred during the period 2007-08 and projected additions of 2008-09 for NLC-TPS-I (Expansion) (2x210 MW)	Listed for hearing on 17.9.2009.

43	17/2009	20.1.2009	Suo-motu	Inclusion of Model Connection Agreement in the Indian Electricity Grid Code.	Draft on the Model Connection Agreement is under examination.
44	19/2009	20.1.2009	BSES	Petition Under Section 79 (i) (f) of the Electricity Act, 2003 against Damodal Valley Corporation for non-supply of power allocated to the National Capital Territory of Delhi in accordance with the Power purchase agreement dated 24.8.2006 entered into between Damodar Valley Corporation and Delhi Transco Limited, and thereafter re-assigned to the three Discoms of Delhi vide Delhi Electricity Regulatory Commission's Order dated 31.3.2007	Listed for hearing on 15.9.2009
45	20/2009	21.1.2009	21st Century	Application for grant of inter-State trading licence in electricity.	Application is defective. Has been asked to rectify the defects by 21.8.2009.
46	28/2009	9.2.2009	ACME TPL	Petition Under section 79 (1) (b) of the Electricity Act, 2003 for the approval of provisional tariff for generation and sale of electricity the petitioner to the States of Delhi and Haryana through a composite scheme.	To be listed for hearing after notification of regulations on terms and conditions for renewable power plants.
47	30/2009	20.2.2009	NTPC	Determination of impact of additional capital expenditure incurred for the financial years 2004-05 to 2007-08 on fixed charges of Feroze Gandhi Unchahar Thermal Power Station Stage-I (420 MW).	Heard on 16.7.2009. Order reserved
48	32/2009	20.2.2009	NTPC	Determination of impact of additional capital expenditure incurred during 2004-05, 2005-06, 2006-07 and 2007-08 for Anta Gas Power Station (419.33 MW).	Heard on 16.7.2009. Order reserved.
49	33/2009	20.2.2009	NHDC	Approval of generation tariff on additional capitalization for Indira Sagar Power Station (8x125 MW).	Heard on 12.5.2009. Order reserved
50	34/2009	24.2.2009	Suo-motu	Default in payment of Unscheduled Interchanges (UI) charges for the energy drawn in excess of the drawal schedule by the Madhya Pradesh Power Trading Corporation Limited .	vide order dated 30.6.2009, a token penalty of Rs. 10,000/- has been deposited on 16.7.2009.
51	35/2009	24.2.2009	Suo-motu	Default in payment of Unscheduled Interchanges (UI) charges for the energy drawn in excess of the drawal schedule by the Arunachal Pradesh.	A penalty of Rs.25000/- has been deposited on 20.5.2009.
52	36/2009	24.2.2009	Suo-motu	Default in payment of Unscheduled Interchanges (UI) charges for the energy drawn in excess of the drawal schedule by the Nagaland.	A penalty of Rs.25000/- has been deposited on 10.6.2009.
53	39/2009	27.2.2009	NHPC	Determination of impact of AFC on account of additional capitalization/de-capitalization incurred during 2004-05 and 2005-06 in respect of Loktak.	Heard on 16.7.2009. Order reserved.
54	40/2009	27.2.2009	NHPC	Determination of impact of AFC on account of additional capitalization/de-capitalization incurred during 2004-05 and 2005-06 in respect of Rangit.	Heard on 16.7.2009. Order reserved.
55	44/2009	4.3.2009	NTPC	Petition for determination of impact of additional capital expenditure incurred during 2004-05, 2005-06, 2006-07 and 2007-08 on fixed charges for Kawas Gas Power Station (656.20 MW)	Heard on 18.8.2009. Order reserved.

56	52/2009	6.3.2009	Suo-motu	Maintenance of Grid Discipline-Compliance of provisions of the Indian Electricity Grid Code by Karnataka Power transmission Corporation Ltd., Bangalore.	Heard on 21.5.2009. Penalty of Rs. one lakh for each of 17 occasions was to be deposited by 31.5.2009. Stayed by ATE, subject to 50% penalty to be deposited (The penalty of Rs.8.5 lakh has been deposited on 10.6.2009 as per ATE order) .
57	53/2009	6.3.2009	NHPC	Determination of impact on AFC on account of additional capital expenditure incurred during the years 2004-05 and 2005-06 in respect of Tanakpur HE project.	Heard on 16.7.2009. Order reserved.
58	59/2009	16.3.2009	Suo-motu	Maintenance of Grid Discipline-Compliance of provisions of the Indian Electricity Grid Code by Rajasthan Rajya Vidyut Prasaran Nigam Ltd., Jaipur	Heard on 21.5.2009. The penalty on Rs. one lakh on each occasion mentioned in the show cause notice, was to be deposited by 31.5.2009. Stayed by ATE, subject to 50% of penalty to be deposited (As per direction of the ATE Rs. 2.50 lakh has been remitted) .
59	60/2009	18.3.2009	SRSL	Petition under Section 79 (1) (c), (f) & (k) read with Section 11 (2) of the Electricity Act, 2003	Listed for hearing on 24.9.2009.
60	62/2009	27.3.2009	PGCIL	Miscellaneous petition under regulation 12 "Power to Remove Difficulties" and Regulation 13 "Power to relax" of the CERC (Terms and Conditions of Tariff) Regulations, 2004 for permission to bill and recover Service Tax on transmission and other charges recoverable by Govt. of India in terms of Section 64 of the Finance Act, 1994 for the period 2004-09.	Listed for hearing on 20.10.2009
61	63/2009	27.3.2009	NTPC	Approval of final tariff of Unit-IV (500MW) for the period 20.6.2008 to 31.12.2008 and Unit-IV & V (2x500MW) (Combined) for the period 1.1.2009 to 31.3.2009 of Sipat Super Thermal Power Station Stage-II.	Heard on 18.6.2009. Order reserved.
62	67/2009	31.3.2009	NTPC	Review of the order dated 3.2.2009 in Petition No. 31/2008-Approval of revised fixed charges due to additional capitalization for the years 2004-05, 2005-06 and 2006-07 in respect of Talcher Thermal Power Station (460 MW).	Heard on 18.8.2009. Order reserved.
63	70/2009	31.3.2009	PGCIL	Revision of tariff due to additional capital expenditure incurred during 2006-07 and 2007-08 for Rihand Stage-II Transmission System in Northern Region for the tariff block 2004-09.	Heard on 25.6.2009. Order reserved.
64	71/2009	31.3.2009	NHPC	Determination of impact of AFC on account of additional capitalization/decapitalization during the year 2004-05 and 2005-06 in respect of Bairasuil HE Project.	Heard on 18.8.2009. Order reserved.
65	72/2009	31.3.2009	NHPC	Approval of generation tariff of Dulhasti HE project for the period from 7.4.2007 to 31.3.2009	Listed for hearing on 17.9.2009

66	80/2009	13.4.2009	Suo-motu	Maintenance of Grid Discipline-Compliance of provisions of the Indian Electricity Grid Code by Transmission Corporation of Andhra Pradesh Ltd.	Penalty of Rs. 1.22 core was to be deposited by 31.5.2009. During the hearing on 4.6.2009, the Commission directed that at present, the proceedings be held in abeyance and may be reviewed in the light of the orders that may be made by Hon'ble High Court of Karnataka in pending proceedings.
67	81/2009	13.4.2009	Suo-motu	Maintenance of Grid Discipline-Compliance of provisions of the Indian Electricity Grid Code by TNEB	Proceedings have been stayed by the High of Madras.
68	84/2009	16.4.2009	GEL	Petition under Section 146 read with Sections 142,149 and 11(2) of the Electricity Act, 2003	Listed for hearing on 24.9.2009.
69	87/2009	30.4.2009	NHPC	Determination of impact of additional capitalization/de-capitalization incurred during the years 2004-05 and 2005-06 on AFC in respect of Salal HE project	Listed for hearing on 8.9.2009
70	89/2009	30.4.2009	PGCIL	Approval of tariff for 220 kV Anta transmission system in Northern Region for the period from 1.4.2009 to 31.3.2014	Decision on clubbing of petition is pending before the Commission.
71	90/2009	30.4.2009	PGCIL	Approval of transmission tariff for Transmission system associated with NLC Stage II in Southern Region for the period from 1.4.2009 to 31.3.2014.	Decision on clubbing of petition is pending before the Commission.
72	91/2009	30.4.2009	PGCIL	Approval of transmission tariff for transmission system associated with 400 kV Central Transmission Project-I in Southern Region for the period from 1.4.2009 to 31.3.2014.	Decision on clubbing of petition is pending before the Commission.
73	92/2009	30.4.2009	PGCIL	Approval of transmission tariff for transmission system associated with NLC Stage-I transmission system Southern Region for the period from 1.4.2009 to 31.3.2014.	Decision on clubbing of petition is pending before the Commission.
74	93/2009	30.4.2009	NSPCPL	Approval of tariff of 1st 250 unit of Bhilai expansion thermal power project (2x250 MW) from its date of commercial operation for supply of electricity to Respondents 1 to 3	Listed for hearing 13.10.2009.
75	95/2009	30.4.2009	PGCIL	Approval of transmission tariff for Tanakpur transmission system in Northern Region for the period from 1.4.2009 to 31.3.2014.	Decision on clubbing of petition is pending before the Commission.
76	97/2009	5.5.2009	NHPC	Determination of impact of AFC on account of additional capital expenditure incurred during 2004-05 and 2005-06 in respect of Chamera-I HEP.	Heard on 20.8.2009. Order reserved.
77	98/2009	27.5.2009	TNEB	Review of the order dated 19.10.2005 in Petition No.97/2005-Seeking directions from the Commission to TNEB for adhering to CERC Tariff orders and regulations.	Listed for hearing on 15.9.2009 on admission
78	99/2009	27.5.2009	TNEB	Review of the order dated 14.9.2006 in Petition No.17/2006-Payment of the power bills of NLC power stations and refund of excess rebate by TNEB in line with order dated 19.10.2005.	Heard on 15.9.2009 on admission
79	101/2009	28.5.2009	PGCIL	Approval of transmission tariff of 400 kV Talcher transmission system in Eastern Region for the period from 1.4.2009 to 31.3.2014.	Decision on clubbing of petition is pending before the Commission.

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80	104/2009	3.6.2009	PGCIL	Determination of revised transmission tariff due to additional capitalization incurred during 2007-08 for (i) 40% Series Compensation on Meramundali-Jeypore 400 kV D/C transmission line at Jeypore (Eastern Region scheme) (ii) 50% Fixed Series Compensation on 400 kV Jeypore-Gazuwaka D/C transmission line at jeypore (Inter-regional scheme between ER and SR) associated with augmentation of capacity of Gazuwaka HVDC back to back project for the period from 1.1.2007 to 31.3.2009.	Heard on 14.7.2009. Order reserved.
81	105/2009	3.6.2009	Suo-motu	Maintenance of Grid Discipline-non-compliance of provisions of the Indian Electricity Grid Code by Uttar Pradesh Power Corporation Ltd.	Vide order dated 21.8.2009, penalty of Rs. two crore and fifty seven lakh has been imposed, which is to be deposited by 31.8.2009.
82	106/2009	3.6.2009	Suo-motu	Maintenance of Grid Discipline-non-compliance of provisions of the Indian Electricity Grid Code by Tamil Nadu Electricity Board.	By Combined order dated 21.8.2009 in Petition No. 106/2009 and 130/2009, penalty Rs. 4.37 crore has been imposed . Penalty imposed to be deposited by 31.8.2009.
83	107/2009	10.6.2009	PGCIL	Approval of tariff for transmission system associated with URI Hydroelectric project (4x120 MW) in Northern Region for the period 2009-14.	Decision on clubbing of petition is pending before the Commission.
84	108/2009	10.6.2009	PGCIL	Approval of transmission tariff for transmission system associated with Auraiya Gas Power project in Northern Region for the period from 1.4.2009 to 31.3.2014.	Decision on clubbing of petition is pending before the Commission.
85	109/2009	16.6.2009	TPTCL	Approval of tariff of SUGEN 1147.5 MW power plant of Torrent Power Limited for the period from date of commercial operation of block 10 (First Block) to 31.3.2014.	Decision on clubbing of petition is pending before the Commission.
86	110/2009	17.6.2009	PGCIL	Approval of transmission tariff for Kawas Transmission System in Western Region for the period from 1.4.2009 to 31.3.2014.	Decision on clubbing of petition is pending before the Commission.
87	111/2009	17.6.2009	PGCIL	Approval of transmission tariff for Kakrapar Transmission System in Western Region for the period from 1.4.2009 to 31.3.2014.	Decision on clubbing of petition is pending before the Commission
88	113/2009	17.6.2009	Suo-motu	Default in payment of Unscheduled Interchanges (UI) charges for the energy drawn in excess of the drawal schedule by the Karnataka Power Transmission Corporation Ltd.	Listed for hearing on 8.9.2009
89	115/2009	18.6.2009	MCX	Petition seeking re-consideration and/or review and/or modification of certain observation and findings in the order dated 28.4.2009 in Petition No. 159/2008 (Power Exchange India Ltd. Vs. Multi Commodity Exchange of India Ltd.)	Listed for hearing on 22.9.2009
90	116/2009	19.6.2009	NTPC	Petition for in-principle approval to install additional Naptha storage takns at Anta GPS and Auraiya GPS and incur additional capital expenditure.	Heard on 27.8.2009. Order reserved.

91	117/2009	22.6.2009	TPTCL	Petition under Section 66 of the Electricity Act, 2003 read with regulation 24 of the conduct of Business Regulations, 1999	Listed for hearing on 15.9.2009 along with I.A.
92	118/2009	22.6.2009	PGCIL	Approval of incentive based on availability of transmission system of Southern Region for the year 2004-09	Petition shall be listed for hearing after finalization of tariff of the transmission assets commissioned during 2008-09.
93	120/2009	22.6.2009	NTPC	Petition for revision of fixed charges due to additional capital expenditure incurred during 2006-07, 2007-08 and 2008-09 at National Capital Thermal Power Station, Dadri, Stage-I (840 MW)	Additional information called from the petitioner.
94	121/2009	23.6.2009	TNEB	Review of the Commission order dated 30.4.2009 in Petition No. 131/2008 in respect of Talcher-Kolar HVDC Bi-pole upgradation scheme of Power Grid for the period from the date of commercial operation to 31.3.2009.	Listed for hearing on 25.8.2009 on admission
95	122/2009	24.6.2009	PGCIL	Approval of transmission tariff for 400 kV S/C Chamera-I Kishenpur Transmission Line in Northern Region for the period from 1.4.2009 to 31.3.2014.	Decision on clubbing of petition is pending before the Commission
96	123/2009	23.6.2009	NTPC	Revision of fixed charges due to additional capital expenditure incurred during 2007-08 and 2008-09 at Ramagundam Super Thermal Power Station, Stage-III (500MW)	Additional information called from the petitioner.
97	124/2009	24.6.2009	GUVNL	Miscellaneous petition for directing NTPC to refund the excess tariff collected up to 31.3.2004 on inflated capital base in respect of Jhanor (Gandhar) Gas Based Power Station (657.39 MW) and other power stations of NPTC in Western Region and Eastern Region.	To be listed for hearing after technical validation of the petition
98	125/2009	25.6.2009	NTPC	Petition for approval of final tariff of Unit-I (500MW) for the period 1.8.2008 to 29.12.2008 and Unit-I and II (2x500 MW) (Combined) for the period 30.12.2008 to 31.3.2009 of Khalgaon Super Thermal Power Station Stage-II.	Additional information called from the petitioner.
99	126/2009	29.6.2009	NTPC	Revision of fixed charges due to additional capital expenditure for the period 2004-09 of Khalgaon Super Thermal Power Station, Stage-I (840MW)	Additional information called from the petitioner.
100	127/2009	29.6.2009	NTPC	Revision of fixed charges due to additional capital expenditure for the period 2008-09 for Anta Gas Power Station (419.33 MW) .	Additional information called from the petitioner.
101	128/2009	30.6.2009	NTPC	Petition for re-determination of tariff due to additional capital expenditure incurred during 2006-07 and 2007-08 on fixed charges of Korba STPS	Additional information called from the petitioner.
102	129/2009	30.6.2009	NTPC	Revision of fixed charges due to additional capital expenditure for the period 2008-09 for Ferozw Gandhi Unchar Thermal Power Station, Stage-I (420 MW) .	Additional information called from the petitioner.
103	130/2009	30.6.2009	Suo-Motu	Maintenance of Grid Discipline-non-compliance of provisions of the Indian Electricity Grid Code by TNEB	By Combined order dated 21.8.2009 in Petition No. 106/2009 and 130/2009, penalty Rs. 4.37 crore has been imposed . Penalty imposed to be deposited by 31.8.2009.

104	131/2009	2.7.2009	PGCIL	Approval of transmission tariff for Stage-I of 400 kV Thyristor controlled series compensation project (FACTS Device) on Kanpur-Ballangarh 400 kV S/C line at Ballabgarh in Northern Region for the period from 1.4.2009 to 31.3.2014.	Heard on 25.8.2009
105	132/2009	2.7.2009	NHPC	Approval of generation tariff for Teesta HE Project Stage-V for the period from 1.3.2008 to 31.3.2009.	To be listed for hearing after technical validation of the petition
106	133/2009	3.7.2009	PGCIL	Approval of tariff for ICTs at Kishenpur under Dulshasti transmission system in Northern Region for the period from 1.4.2009 to 31.3.2014.	Decision on clubbing of petition is pending before the Commission
107	134/2009	3.7.2009	NTPC	Petition to initiate proceedings to amend the CERC (Open Access in Inter-State Transmission) (Amendment) Regulations, 2009 w.r.t providing flexibility in revision of daily schedule in case of bilateral transactions in order to facilitate utilization of unrequisioned surplus (URS) Power to NTPC stations .	Listed for hearing on 8.10.2009
108	135/2009	8.7.2009	VSL	Petition under Section 79 of the Electricity Act, 2003	Heard on 28.7.2009 along with I.A.No. 26/2009. Order reserved.
109	136/2009	8.7.2009	DKSSKN	Petition under Section 79 of the Electricity Act, 2003	Heard on 28.7.2009, along with I.A.No. 27/2009. Order reserved.
110	137/2009	8.7.2009	Suo-motu	Maintenance of Grid Discipline-non-compliance of provisions of the Indian Electricity Grid Code by Uttar Pradesh Power Corporation Limited	Heard on 13.8.2009.The Commission has permitted the UPPCL to file affidavit as latest by 10.9.2009. Order reserved.
111	138/2009	9.7.2009	NTPC	Revision of fixed charges due to additional capital expenditure incurred during 2008-09 for Talcher Super Thermal Power Station, Stage-II (4x500 MW)	To be listed for hearing after technical validation of the petition
112	139/2009	9.7.2009	PGCIL	Approval of transmission tariff for Series Compensation on Panki-Muradnagar 400 kV S/C line of UPPCL in Northern Region for the period from 1.4.2009 to 31.3.2014.	Decision on clubbing of petition is pending before the Commission
113	140/2009	9.7.2009	NTPC	Determination of impact of additional capital expenditure incurred from 1.1.2009 to 31.3.2009 on Fixed Charges of Sipat Super Thermal Power Station Stage-II (1000MW)	Additional information called from the petitioner.
114	141/2009	9.7.2009	NTPC	Determination of revised fixed charges due to additional capital expenditure incurred during 2006-07,2007- 08 and 2008-09 for Faridabad Gas Power Station (431.586 MW)	Additional information called from the petitioner.
115	142/2009	10.7.2009	NTPC	Revision of fixed charges due to additional capital expenditure incurred during 2006-0, 2007- 08 and 2008-09 for Ramagundam Super Thermal Power Station (2100 MW)	Additional information called from the petitioner.
116	143/2009	23.7.2009	NRLDC	Petition under Section 29 of the Electricity Act, 2003 seeking a direction to the constituents of Northern Region to honour the power transfer capability limits for ensuring security of the Indian Electric Power System and seeking notification of regulations on application of congestion charges.	Heard on 13.8.2009.Order reserved.

117	144/2009	23.7.2009	PGCIL	Approval of transmission tariff for Vindhyachal Stage-I additional transmission system in Western Region for the period from 1.4.2009 to 31.3.2014	Decision on clubbing of petition is pending before the Commission
118	145/2009	23.7.2009	PGCIL	Approval of transmission tariff for Korba Transmission System in Western Region for the period from 1.4.2009 to 31.3.2014	Decision on clubbing of petition is pending before the Commission
119	146/2009	23.7.2009	NTPC	Petition for approval of provisional tariff of Kahalgaon Stage-II (3x500MW) for the period from 1.4.2009 to 31.3.2014.	Heard on 13.8.2009 on admission. Order reserved.
120	147/2009	23.7.2009	NTPC	Determination of impact of additional capital expenditure incurred during 2007-08 and 2008-09 on fixed charges on Vindhyachal Super Thermal Power Station Stage-I (1260 MW).	Additional information called from the petitioner.
121	148/2009	23.7.2009	PGCIL	Approval of transmission tariff for 220 kV D/C Jalandhar-Hamirpur transmission line in Northern Region for the period from 1.4.2009 to 31.3.2014.	Decision on clubbing of petition is pending before the Commission
122	149/2009	23.7.2009	NTPC	Revision of fixed charges due to additional capital expenditure incurred during 2006-07, 2007-08 and 2008-09 for Simhadri Thermal Power Station (1000 MW)	Additional information called from the petitioner.
123	150/2009	23.7.2009	NTPC	Petition for revision of fixed charges due to additional capital expenditure incurred during 2004-09 of Farakka Super Thermal Power Station, (1600 MW)	To be listed for hearing after technical validation of the petition
124	151/2009	27.7.2009	Suo-motu	Denial of Open access in violation of open access regulations.	Listed for hearing on 17.9.2009.
125	152/2009	29.7.2009	Suo-motu	Demand estimation on short-term planning consumer load.	Petition is under process
126	153/2009	29.7.2009	KJHPCL	Petition under Section 79 (1) (b) of the Electricity Act, 2003 read with Section 185 (2) (a) of the Electricity Act, 2003 along with supporting affidavit	Listed for hearing on 8.9.2009 on admission
127	154/2009	30.7.2009	NHPC	Determination of impact of AFC on account of additional capital expenditure incurred during 2004-05 and 2005-06 in respect of Chamera-I HEP	Listed for hearing on 17.9.2009
128	155/2009	4.8.2009	SSL	Petition under Section 79 of the Electricity Act, 2003 filed by Shamanur Sugars Ltd.	Listed for hearing on 8.9.2009.
129	156/2009	4.8.2009	NSSKN	Petition under Section 79 of the Electricity Act, 2003 filed by Nandi Sahakari Sakkare Karkhane Niyamith, Bijapur	Listed for hearing on 8.9.2009.
130	157/2009	4.8.2009	NSL SL	Petition under Section 79 of the Electricity Act, 2003 filed by NSL Sugars Ltd., Bangalore	Listed for hearing on 8.9.2009.
131	158/2009	4.8.2009	GMR	Petition under Section 79 of the Electricity Act, 2003 filed by GMR Industries Ltd., Bangalore	Listed for hearing on 8.9.2009.
132	159/2009	5.8.2009	TPGL	Petition for determination of interim transmission tariff of 400 kV LILO of Gandhar(Jhanor)-Vapi at Sugan generation switchyard in Western Region for the period from 1.3.2009 to 31.3.2014.	To be listed for hearing after technical validation of the petition
133	160/2009	5.8.2009	NTPC	Determination of impact of additional capital expenditure incurred during 2008-09 on fixed charges of Kawas Gas Power Station (656.20 MW)	To be listed for hearing after technical validation of the petition
134	161/2009	5.8.2009	PGCIL	Determination of final transmission tariff up to the date of commercial operation and additional capital expenditure for (i) 80 MVAR, 420 kV Bus Reactor at Lucknow sub-station (ii) second 400 kV S/C Bareilly-Mordabad transmission line	To be listed for hearing after technical validation of the petition

				along with associated bays under Northern Region System Strengthening Scheme-I in Northern Region for the tariff period 2004-09.	
135	162/2009	6.8.2009	PGCIL	Approval of incentive based on availability of transmission system of Northern Region for the year 2008-09.	To be listed for hearing after technical validation of the petition
136	163/2009	6.8.2009	PGCIL	Determination of final transmission tariff up to the date of commercial operation and additional capitalization from the date of commercial operation to 31.3.2009 for (i) ICT-I along with associated bays at Ludhiana sub-station (ii) Total Upstream system including Malerkotla-Ludhiana-Jalandhar transmission line along with associated bays at Ludhiana sub-station, Malerkotla sub-station and Jalandhar sub-station and shunt reactor along with associated bays at Ludhiana sub-station (iii) ICT-III along with associated bays at Ludhiana sub-station under Northern Region System Strengthening Scheme-III in Northern Region for the period 2004-09.	To be listed for hearing after technical validation of the petition
137	164/2009	6.8.2009	PGCIL	Final transmission tariff of circuit-II of 400 k V D/C Teesta (Stage-V)-Sillguri D/C line, ICT-II at Baripada sub-station along with associated bays associated with Teesta (Stage-V) HEP, in Eastern Region for the period from respective date of commercial operation to 31.3.2009.	To be listed for hearing after technical validation of the petition
138	165/2009	6.8.2009	PGCIL	Determination of final transmission tariff up to date of the commercial operation and additional capital expenditure from the date of commercial operation to 31.3.2009 for (i) 400 kV D/C Seoni-Khandwa transmission line along with associated bays at Seoni and Khandwa sub-station, 80 MVAR Bus reactor, 400/220 kV ICT II and 765/400 kV ICT-II at Seoni sub-station and LILO of 400 kV D/C Sardarovar-Nagda transmission line along with associated bays and 315 MVA 400/220 kV ICT -I & (ii) 765 kV Sipat Seoni Ckt-II along with 3 x 80 MVAR line reactor and associated bays at Seoni sub-station under Sipat-I transmission system in Western Region for the period from DOCO to 31.3.2009.	To be listed for hearing after technical validation of the petition
139	166/2009	6.8.2009	PGCIL	Determination of final transmission tariff up to date of commercial operation and additional capital expenditure from the date of commercial operation to 31.3.2009 for 400 kV Khandwa-Rajgarh Ckt-II along with associated bays, ICT II at Gwalior sub-station and 765/400 kV ICT-III at Seoni sub-station sub-station (DOCO 1.4.2008) & 400 kV Khandwa-Rajgarh Ckt-I along with associated bays, 63 MVAR Bus reactor at Bina sub-station (DOCO 1.5.2008) under Sipat-II transmission system of Western Region from DOCO to 31.3.2009.	To be listed for hearing after technical validation of the petition

140	167/2009	6.8.2009	PGCIL	Determination of final transmission tariff up to date of commercial operation and additional capital expenditure from the date of commercial operation to 31.3.2009 for (i) 400/220 kV Damoh sub-station with ICT-I along with associated bays (ii) 400/220 kV 315 MVA ICT-II along with associated 400 kV and 220 kV bays at Damoh sub-station and (iii) 400 kV 63 MVAR factor along with associated 400 kV bay at Damoh sub-station under WRSS-IV transmission system in Western Region from the date of commercial operation to 31.3.2009	To be listed for hearing after technical validation of the petition
141	168/2009	6.8.2009	PGCIL	Determination of final transmission tariff up to date of commercial operation and additional capital expenditure from the date of commercial operation to 31.3.2009 for (i) 40% Fixed Series Compensation for Seono Khandwa Ckt I & II, (ii) 315 MVA, 400/220 kV bays associated with Itarsi (PG)-Itarsi (MPPTCL) Ckt-II and 220 kV bays associated with Itarsi (PG)-Bhopal (MPPTCL) Ckt-II & (iii) 400 kV D/C Raipur-Sipat transmission line under WRSS-I Transmission system in Western Region from date of commercial operation to 31.3.2009.	To be listed for hearing after technical validation of the petition
142	169/2009	6.8.2009	PGCIL	Determination of final transmission tariff up to date of commercial operation and additional capital expenditure from the date of commercial operation to 31.3.2009 for (i) 315 MVA 400/220 kV ICT-I along with associated bays & twin no 220 kV line bays at Kankroli sub-station and (ii) 50 MVAR Bus Reactor along with associated bays at Kankroli sub-station under RAPP 5 & 6 transmission system in Northern Region from the date of commercial operation to 31.3.2009	To be listed for hearing after technical validation of the petition
143	170/2009	10.8.2009	NRLDC	Petition under Section 29 of the Electricity Act, 2003 read with relevant provisions of the Indian Electricity Grid Code (IEGC), seeking a direction to the constituents of Northern Region to comply with provisions of the IEGC particularly Section 6.4.12.	Heard on 13.8.2009. Order reserved.
144	171/2009	10.8.2009	NLC	Fixation of tariff for NLC-Barsingsar (2x125 MW) CFBC thermal power plant for the period 1009-10 to 2013-14	To be listed for hearing after technical validation of the petition
145	172/2009	12.8.2009	TNEB	Review of the order dated 9.6.2009 in Petition No. 139/2008-Approval of revised fixed charges of RGCCPP Kayamkulam after accounting for the capital expenditure	Heard on 25.8.2009. Order reserved.
146	173/2009	13.8.2009	PTL	Approval of incentive for the year 2008-09 in respect of 400 kV D/C Gorakhpur-Lucknow transmission line, (ii) 400 kV D/C Bareilly-Mandola line transmission line and (iii) 400 kV D/C Muzaffarpur-Gorakhpur transmission line associated with Tala Hydro Electric Power, East-North inter-connector and Northern region transmission system	To be listed for hearing after technical validation of the petition
147	174/2009	13.8.2009	PTL	Approval of incentive in respect of 400 kV D/C Siliguri-Purnea transmission line, 400 kV D/C Purnea-Muzaffarpur (BSEB) transmission line and 400 kV D/C Muzaffarpur (PGCIL)-Muzaffarpur (BSEB) transmission line Gorakhpur in Eastern Region associated with Tala Hydro Electric Project, East-North inter-connector and Northern Region transmission	To be listed for hearing after technical validation of the petition

				system .	
148	175/2009	21.8.2009	KSEB	Review of the order dated 9.6.2009 in Petition No. 139/2008-Approval of revised fixed charges of RGCCPP Kayamkulam after accounting for the capital cost of switchyard transferred to NTPC from PGCIL.	To be listed for hearing.
149	176/2009	21.8.2009	NHPC	Determination of impact of additional capitalization/de-capitalization incurred during the years 2006-07, 2007-08 and 2008-09 in respect of Ranjit HE project.	To be listed for hearing after technical validation of the petition
150	177/2009	26.8.2009	THPCL	Clarification and implementation mechanism for an "in-principle" approval of the project cost for a Hydro Power Project	Listed for hearing on 8.9.2009 (On admission)
151	178/2009	27.8.2009	Suo-motu	Restraining escalation of price of electricity in short-term sale/trading	0
152	179/2009	28.8.2009	PGCIL	Approval of incentive based on availability of transmission system of North Eastern Region for the year 2008-09	To be listed for hearing after technical validation of the petition
153	180/2009	28.8.2009	PGCIL	Determination of final transmission tariff for (a) LILO of Kolar-Sriperumbudur 400 k V S/C transmission line along with one 50 MVAR reactor at Kalvindapattu (Melakottaiyur) (b) 1st 315 MVA Auto transformer at Kavindapattu sub-station and © 2nd 315 MVA Auto transformer at Kalvindapattu sub-station along with associated bays and equipments under "Transmission system associated with Kaiga-3 & 4 (2x235 MW) Project" from the date of commercial operation to 31.3.2009 in Southern Region.	To be listed for hearing after technical validation of the petition
154	181/2009	28.8.2009	NTPC	Petition for determination of impact of additional capital expenditure incurred during 2006-07, 2007-08 and 2008-09 on fixed charges for Feroze Gandhi Unchahar Thermal Power Station, Stage-III.	To be listed for hearing after technical validation of the petition
155	182/2009	28.8.2009	NTPC	Revision of fixed charges due to additional capital expenditure incurred during the financial years 2006-07, 2007-08 and 2008-09 of Rihand Super Thermal Power Station Stage-I (1000MW)	To be listed for hearing after technical validation of the petition
156	183/2009	28.8.2009	NTPC	Petition for determination of impact of additional capital expenditure incurred during 2008-09 for Rihand Super Thermal Power Station, Stage-II (1000 MW)	To be listed for hearing after technical validation of the petition
157	184/2009	28.8.2009	NTPC	Revision of fixed charges due to additional capital expenditure incurred during 2004-09 of Talcher Thermal Power Station Stage-I (460 MW)	To be listed for hearing after technical validation of the petition
158	185/2009	28.8.2009	NTPC	Revision of fixed charges due to additional capital expenditure incurred during 2007-08 and 2008-09 at Vindhyachal Super Thermal Power Station Stage-III (1000 MW)	To be listed for hearing after technical validation of the petition
159	186/2009	28.8.2009	NTPC	Revision of fixed charges due to additional capital expenditure incurred during 2006-07, 2007-08 AND 2008-09 of Tanda Thermal Power Station Stage-I (440 MW)	To be listed for hearing after technical validation of the petition